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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.12.2011

OA No. 437/2008

Mr. C.B. Sharma, Counsel for applicant.
Mr. V.S. Gurjar, Counsel for respondents.

Alongwith the reply, the respondents have placed certain documents on record. The applicant wishes to challenge the order dated 29.07.1990 filed by the respondents through their reply.

In order to challenge the order dated 29.09.1990, the applicant wants to withdraw this OA and wants liberty to file substantive OA.

The present OA is dismissed as withdrawn with liberty given to the applicant to file substantive OA thereby challenging order dated 29.07.1990.

Anil Kumar
(Anil Kumar)

Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq

copy given to
Mr 2626 & 2627
27/12/11
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